

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3950

ANSWERED ON:18.02.2014

FACILITIES TO DISABLED

Chitthan Shri N.S.V.,Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has set up a National Trust to empower disabled persons and strengthen the facilities available to them;
- (b) if so, the details thereof;
- (c) the funds allocated, released/spent for this purpose during each of the last three years and the current year, State-wise; and
- (d) the number of persons benefited during the said period?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) & (b) The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities was set up in 1999 through an Act of Parliament. The main objectives of the National Trust is to ensure that the persons with disabilities suffering from autism, cerebral palsy, mental retardation and multiple disabilities live with dignity, to support and strengthen non government organization and other service providers working in the field of empowering these Persons with Disabilities and to appoint legal guardian to take care of their needs. The National Trust works through the State Nodal Agency Centres, Registered Organization and Local Level Committees.

(c) & (d) The number of beneficiaries, amount spent/released by the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities under its schemes namely Niramaya, Sahyogi, Aspiration, Samarth and Gharaunda during the last three years and in the current financial year, State-wise, are at Annexure-II, Annexure-III, Annexure-IV, Annexure-V and Annexure-VI respectively.